

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KALE INFRA PROJECTS PRIVATE LIMITED Date of Commencement of Liquidation: 15-12-2020; List of Stakeholders as on Date: 18-03-2021; Name of IP: Mr. Laxman Digambar Pawar; Last 5 digit of registration number: 10104

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|--------------|---|----------------------------|-----------------|----------------------------|-----------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | 9072 | | | | | | NA |
| 3 | Secured financial creditors | 1 | 81598015 | 1 | 81598015 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | 1 | 1900000 | 1 | 1900000 | | | | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | 1 | 930654 | 1 | 930654 | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 15 | 13497823 | 15 | 13497823 | | | | NA |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 18 | 97935564 | 18 | 97926492 | 0 | 0 | 0 | |